

(d) and (e) As per the Directorate General of Commercial Intelligence and Statistics (DGCIS), Kolkata about 1.886 tons of sugar has been imported during 2011-12 sugar season. Major share of about 1.873 lac tons was imported from Brazil.

(f) The Central Government has made adequate releases of non-levy sugar to keep the domestic prices at reasonable level.

Repair, restoration and renovation of water bodies in Rajasthan

†*194. SHRI ASHK ALI TAK: Will the Minister of WATER RESOURCES be pleased to state:

(a) the number of Detailed Project Reports (DPRs) sent to the Ministry by the Rajasthan Government for repair, restoration and renovation of water bodies and the dates on which those DPRs were sent; and

(b) the number of DPRs sanctioned and under consideration out of the above?

THE MINISTER OF WATER RESOURCES (SHRI HARISH RAWAT): (a) and (b) Government of Rajasthan initially proposed in December, 2008 to take up 288 water bodies at an estimated cost of Rs. 174 Crores. After approval of the scheme on Repair, Restoration and Renovation (RRR) of water bodies with domestic support in 2009, the State Government was requested in August, 2009 to submit the Detailed Project Report (DPR) with due approval of State Technical Advisory Committee (TAC). Thereafter, State Government had submitted DPR's of 61 water bodies in March, 2011 and informed that out of these, 16 water bodies can be completed during 2011-12. Accordingly, funds for these 16 water bodies were released during Eleventh Plan.

The State Government requested in July, 2012 to release funds for remaining 45 water bodies, amounting to Rs. 57.19 Crores. This proposal was examined and additional information has been sought from State Government in November, 2012. Information from the State Government is awaited.

Appointment of judges

*195. SHRI G.N. RATANPURI: Will the Minister of LAW AND JUSTICE be pleased to state:

†Original notice of the question was received in Hindi.